

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:2375
ANSWERED ON:11.03.2010
ALLOTMENT OF DEALERSHIP OF PETROL/DIESEL/DOMESTIC GAS
Lal Shri Kirodi

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a): the number of persons allotted dealership of petrol / diesel / domestic gas and kerosene oil and the list of war widows and decorated soldiers selected for allotting these dealership in Rajasthan as per reservation rules during last three years and current year; and

(b): the policy for constitution of Dealers Selection Board for giving final approval in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

(a): During the last three years public sector oil marketing companies (OMCs.), viz., Indian Oil Corporation Limited (IOC), Hindustan Petroleum Corporation Limited (HPC) and Bharat Petroleum Corporation Limited (BPC) have allotted 487 Retail Outlets (ROs) and 38 LPG distributorships in the state of Rajasthan. During this period, 4 ROs and 8 LPG distributorship were allotted to War Widows / Operation Vijay (Kargil) Special Scheme / Discretionary Quota Scheme / Defence category in the state of Rajasthan. The details of dealerships / distributorship are available with Director (Marketing) of OMCs.

(b): After dismantling of Administered Pricing Mechanism (APM) w.e.f. 1.04.2002, based on the broad policy guidelines issued by the Ministry, OMCs have framed their own detailed guidelines for selection of dealership/distributorship of petroleum products.